AN HON. MEMBER: It was withdrawn.

SHRI G. Y. KRISHNAN: Withdrawn? Okay.

Need to Reinstate Retrenched Employees of Coffee Board

SHRI G. Y. KRISHNAN (Karnataka): Sir, now I rise to speak about the need to reinstate all the 120 retrenched daily-wagers and the Group D employees of the Coffee Board thrown out of their jobs indiscriminately and mercilessly.

Sir, in all public undertakings Government where utility service is there, workers are taken on daily wages or appointed casually to meet the exigencies of work. The executive is at liberty to take such persons, local persons, to see that the work does not suffer and it continues. In the Coffee Board there are diffrent wings like the Propaganda Wing, the Marketing Wing and several other wings which take care of the business of the Coffee Board. To meet the exigencies the executive will take local persons. The executive had taken local persons and appointed about 500 to 600 persons, and they have been continuing for a sufficient period. After considering their service, their sincerity and honesty, their services were regularised by the executive. In spite of that regularisation order issued by the executive, now the present Government has sent out nearly 120 persons out from the Coffee Board. Thereby, the families of those retrenched employees are on streets, and they are almost on fast every day.

The employees who have been thrown out like that approached the court, the High Court. But the hon. High Court also was not kind enough to hear them. The hon. High Court ordered them to go and approach the Labour Court. Sir, the hon. House knows what the plight of such employees will be. If they go to the

Labour Court, it takes its own time, even years together, for stttlement. That is why we have to see that those employees and their families are safeguarded. Let the Government, the hon. Minister for Commerce as well as the hon. Minister in charge of plantations, take a lenient view and see that those casual workers who have been thrown out from the Board are taken back and that their families are relieved of their difficulties.

Thank you very much.

Need to encourage Bidri Handicraft

श्री मोहम्मद खलीलुर रहमान (ग्रांध्र प्रदेश) : जनाब धाइस चेयरमन साहब, मैं इस स्पेशल मेंशन के जरिए हकमते हिंद की तबज्जह एक इतह।ई अहम इश्यू की ले जाना चाहता हूं। जैसाकि श्राप जानते हैं कि बिदर की जो सनत है वह न सिर्फ़ साज्य इंडिया में बल्कि पूरे हिंदुतान में एक खास मुकाम रखती है। यह नोई तीन-चार सौ साल पुरानी सनत है और आस्टेंबा इवहैदराबाद का जो बिदर जिला था, वहां की यह स्टेट थी। स्टेट रि-ग्रार्गेनायजेंशन के बाद यह जिला बिदर कर्नाटक में चला गया। अब हक्मते कर्नाटक की यह जिम्मेदाशी है कि इस सनत को एनकरेज करे, इसकी हिम्मत ग्रफ़जाई करे ग्रीर इस की पेट्रोनाइज करे। मगर पिछले चंद सालों से हम यह देख रहे हैं कि इस सनत को बुशे तरह से नजश्दाज किया गया है, निग्लेक्ट किया गया है। जिसकी वजह से इस बात का पूरा-पूरा खदशा है इस बात का डर है कि यह सनत जो है अनकरीब मुस्तबिल में खतम हो जाएगी। यह इतिहाई जो मशहूर सनत है श्रीर यह जो बिदरी हैंडीकापट है, इसकी मांग न सिर्फ़ हिद्दस्ता में बल्कि दुनियां के गोसे-गोसे में हैं। इसका जो माल बनता है, निहायत ही नफ़ीस और इंतिहाई खूब-स्रतशीन बनता है श्रीर इसकी खपत न सिंफ़ी हिद्दस्तान में बल्कि पूरी दुनियां में है। लिहाजा जरुरत इस बात की है कि हकमते-कर्नाटक की जानिब से ग्रीरफ़िर हक्मेते-हिंद की जानिब से इसकी सरपरस्ती की जाए और इसको एन्क्रेज किया जाए।